


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 251/16	TP 235/17	Hearing	391 / 394	Marlabs Innova-tions Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1.	SATISH P. JOHN SPT Legl	Adinle to petitioner	
2.	SDNCHANA M.R	Sinchana M.R ROC	
3)	Vasanth Kumar Asst.	OL office	

Counsel for Petitioner Company is present. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. She undertakes to file memo of appearance for ROC and RD. Assistant from OL office is present. He requested time to file report. Counsel for petitioner filed affidavit stating that notices to other authorities required under Sections 230 to 232 of Companies Act, 2013 ^{is not necessary} is not necessary apart from the authorities to whom notices have already been issued.

List it on 08.06.2017.


MEMBER (J)


MEMBER (T)